

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA/CA No. 839/2016

IN THE MATTER OF:

Manas Sea food
Vs
Registrar of Companies

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

SECTION:
Under Section 560

Order delivered on 05.02.2018

Coram:

**VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**


**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

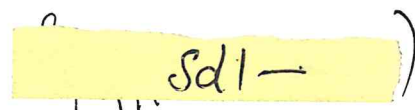
PRESENTS:

For the ROC, Delhi :- Mr. Manish Raj, Company Prosecutor

ORDER

None appears for the petitioner. In the circumstances the matter is adjourned to 15th March 2018 for the appearance of the Petitioner, failing which the petition shall stand dismissed for non prosecution.


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**


**(VARADHARAJAN)
MEMBER (JUDICIAL)**

**Deepak Kumar
05.02.2018**